

High Court of Karnataka
Bengaluru,
Dated:27th September 2022

NOTIFICATION NO. HCDB – 180 / 2022

In modification of earlier Notification No.HCDB-150/2022, dated 18th August 2022, the sittings of the Hon'ble Judges in the Court Halls of Dharwad Bench from 10th October 2022 are arranged as mentioned below:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Acting Chief Justice	1
2	Hon'ble Mr. Justice S.Sunil Dutt Yadav	2
3	Hon'ble Mr. Justice Suraj Govindaraj	3
4	Hon'ble Mr. Justice N.S.Sanjay Gowda	4
5	Hon'ble Ms. Justice Jyoti Mulimani	5
6	Hon'ble Mr. Justice R.Nataraj	6
7	Hon'ble Mr. Justice Hemant Chandangoudar	7
8	Hon'ble Mr. Justice Shivashankar Amarannavar	8
9	Hon'ble Mr. Justice S.Rachaiiah	9
10	Hon'ble Mr. Justice G.Basavaraja	10
11	Hon'ble Mr. Justice Umesh M. Adiga	11

By Order of Hon'ble The Acting Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial) I/c**

Date: 27.09.2022

HIGH COURT OF KARNATAKA DHARWAD BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES WITH
SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT
FROM MONDAY THE MONDAY THE 10TH OCTOBER 2022**

Priority will be given to old cases

PART A

Sl. No.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice S.Sunil Dutt Yadav & Hon'ble Mr. Justice Umesh M. Adiga</p> <p>All Division Bench Civil matters (except Regular First Appeals) - Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice S.Sunil Dutt Yadav (Friday at 2.30 PM)</p> <p>SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice Suraj Govindaraj & Hon'ble Mr. Justice G.Basavaraja</p> <p>All Division Bench Criminal matters - Admissions, Orders and Final Hearing</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

	<p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
4	<p>Hon'ble Mr. Justice N.S.Sanjay Gowda</p> <p>All Writ Petitions (Single Judge) not assigned to the Bench presided over by Hon'ble Mr.Justice Hemant Chandangoudar -Preliminary Hearing /Admissions, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 - Admissions, Orders and Final Hearing</p> <p>Sales Tax Revision Petitions (Single Judge matters) - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Ms. Justice Jyoti Mulimani</p> <p>Regular Second Appeals - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Civil Revision Petitions - Admissions, Orders and Final Hearing</p> <p>Civil Petitions - Admissions, Orders and Final Hearing</p> <p>RPFC, HRRP, LRRP, TOS, Probate & Succession Matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
6	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>Regular First Appeals - Admissions, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred original suits - Admissions, Orders and Final Hearing</p> <p>Execution First Appeals & Execution Second Appeals - Admissions, Orders and Final Hearing</p> <p>All Civil matters (Single Judge) not assigned to any Court - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
7	<p>Hon'ble Mr. Justice Hemant Chandangoudar</p> <p>Writ Petitions (Service, Labour, Education, HRC, Excise, Cinema, MV, LR, KLR, KLRA, Tax, CS, KDR, KVOA, SC/ST and ULC) -Preliminary Hearing / Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Criminal Petitions (except bail petitions) of all kinds and WPs under Article 226/227 r/w Sec. 482 Cr.P.C</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	
8	<p>Hon'ble Mr. Justice Shivashankar Amarannavar</p> <p>All Criminal Petitions Under Section 438 and 439 of Cr.P.C (to be shown on the top of the cause list)</p> <p>- Admissions, Orders and Final Hearing</p> <p>Criminal Appeals (against Conviction)</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
9	<p>Hon'ble Mr. Justice S.Rachaiah</p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice Shivashankar Amarannavar</p> <p>- Admissions, Orders and Final Hearing</p> <p>Criminal Revision Petitions</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
10	<p>Hon'ble Mr. Justice Umesh M. Adiga (Friday at 2.30 PM)</p> <p>Regular Second Appeals</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

The Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	Hon'ble Mr. Justice S.Sunil Dutt Yadav Writ Petition (GM)
2	Hon'ble Mr. Justice Suraj Govindaraj Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice G.Basavaraja Criminal Revision Petitions
4	Hon'ble Mr. Justice Umesh M. Adiga Regular Second Appeals

NOTES:

1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Acting Chief Justice and in case Hon'ble the Acting Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Acting Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial) I/c**

Date: 27.09.2022

Advance List CRL.A DB (C)
HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.
CRIMINAL APPEAL AGAINST CONVICTION (DB)
FINAL HEARING

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100001/2017	GIRISH S HIREMATH	ADDL SPP
2.	100019/2017	SHRIKANT T PATIL	ADDL SPP
3.	100022/2017	K L PATIL , SRINIVAS B NAIK	ADDL SPP
4.	100137/2017	S S YADRAMI,	ADDL SPP
5.	100187/2017	KUSHAL V BOLMAL	ADDL SPP
6.	100367/2017	SANTOSH B MALAGOUDAR,	ADDL SPP
7.	100028/2018	SANTOSH B MALAGOUDAR	ADDL SPP
8.	100119/2018	ASHOK R KALYANASHETTY	ADDL SPP
9.	100121/2018	VINAY S KOUJALAGI	ADDL SPP
10.	100131/2018	VINAY S KOUJALAGI	ADDL SPP
11.	100207/2018	J BASAVARAJ	ADDL SPP
12.	100216/2018	SRINAND A PACHHAPURE	ADDL SPP
13.	100319/2018	PRASHANT S KADADEVAR	ADDL SPP
14.	100346/2018	VIDYASHANKAR G DALWAI,	HCGP
15.	100003/2019	H M PATIL	ADDL SPP
16.	100014/2019	SRINAND A PACHHAPURE, RAJENDRA R PATIL,,	ADDL SPP
17.	100050/2019	SHAIKH SAOUD,	ADDL SPP
18.	100143/2019	K L PATIL , B G INDI,	ADDL SPP
19.	100144/2019	K L PATIL , B G INDI,	ADDL SPP
20.	100191/2019	SHAIKH SAOUD	ADDL SPP
21.	100194/2019	SHAIKH SAOUD	ADDL SPP
22.	100237/2019	RAM P GHORPADE	ADDL SPP
23.	100297/2019	K S PATIL,	ADDL SPP
24.	100322/2019	VIDYASHANKAR G DALWAI	ADDL SPP
25.	100328/2019	M L VANTI	ADDL SPP
26.	100309/2019	B ANWAR BASHA	ADDL SPP
27.	100334/2019	M B GUNDAWADE	ADDL SPP
28.	100336/2019	B ANWAR BASHA	ADDL SPP
29.	100342/2019	M B GUNDAWADE	ADDL SPP
30.	100418/2019	K M SHIRALLI,	ADDL SPP
31.	100419/2019	K M SHIRALLI,	ADDL SPP
32.	100438/2019	ARAVIND D KULKARNI,	ADDL SPP
33.	100439/2019	GANGADHAR J M,	ADDL SPP
34.	100445/2019	J BASAVARAJ	ADDL SPP
35.	100449/2019	F V PATIL,	ADDL SPP
36.	100456/2019	K S PATIL	ADDL SPP
37.	100481/2019	N L BATAKURKI	ADDL SPP
38.	100496/2019	T HANUMAREDDY,	ADDL SPP
39.	100504/2019	K L PATIL	ADDL SPP
40.	100510/2019	RAJENDRA C DESAI AND , RAMESH I ZIRALI,GEETA R SHINDHE,	ADDL SPP
41.	100027/2020	J BASAVARAJ	ADDL SPP
42.	100033/2020	RAMESH N MISALE	ADDL SPP
43.	100054/2020	IRFAN JALGAR, , VIJAY S CHINIWAR	ADDL SPP
44.	100063/2020	R H ANGADI	ADDL SPP
45.	100085/2020	H R DESHPANDE	ADDL SPP
46.	100094/2020	ANAND R KOLLI,	ADDL SPP
47.	100138/2020	K M SHIRALLI	ADDL SPP
48.	100156/2020	K L PATIL	ADDL SPP
49.	100169/2020	ASHOK R KALYANASHETTY	ADDL SPP
50.	100192/2020	ASHOK R KALYANASHETTY,	ADDL SPP

**HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD.
LIST OF CASES OF CRIMINAL APPEALS (ACQUITTAL)
PERTAINING TO DIVISION BENCH FOR FINAL HEARING**

SL. NO	CASE NUMBERS	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1.	100247/2014	FATIMABI KINNAL (PARTY IN PERSON)	SPP
2.	100040/2015	ADDL SPP	K L PATIL
3.	100122/2015	M SHAIKH & S H YADWAD FOR A2 TO A5,	ADDL SPP
4.	100284/2015	ADDL SPP	RAVIRAJ C PATIL
5.	100062/2016	M B GUNDAWADE	RESPONDENT SERVED
6.	100221/2016	BAHUBALI A DANAWADE	ADDL SPP
7.	100027/2017	ADDL SPP	S B DEYANNAVAR
8.	100030/2017	ADDL SPP	RESPONDENT SERVED
9.	100150/2017	K L PATIL	RESPONDENT SERVED
10.	100178/2017	ADDL SPP	GODE NAGARAJ
11.	100198/2017	ADDL SPP	G B NAIK and P G NAIK
12.	100204/2017	ADDL SPP	SANTOSH B MALAGOUDAR
13.	100237/2017	ADDL SPP	GANGADHAR J M
14.	100249/2017	ADDL SPP	
15.	100276/2017	M H KABADI,	ADDL SPP R3
16.	100063/2018	ADDL. SPP	RESPONDENT SERVED
17.	100157/2018	ADDL SPP	T R PATIL FOR R2- R3,SANTOSH B MALAGOUDAR FOR R4
18.	100163/2018		
19.	100164/2018	ADDL SPP	GEETHA K M FOR R1 and R5
20.	100166/2018	ADDL SPP	K L PATIL FOR R1-R2
21.	100167/2018	ADDL SPP	K L PATIL FOR R1-R2
22.	100168/2018	ADDL SPP	ARAVIND D KULKARNI
23.	100169/2018	ADDL SPP	P G CHIKKANARAGUND FOR R2,
24.	100170/2018	ADDL SPP	K L PATIL FOR R1-R2
25.	100172/2018	ADDL SPP	APPEAL AGAINST R1 ABATED, P G CHIKKANARAGUND FOR R2
26.	100174/2018	ADDL SPP	J BASAVARAJ FOR R1,R3,R4, K L PATIL FOR R2,R5,K M SHIRALLI FOR R6
27.	100187/2018	ADDL SPP	RESPONDENT SERVED
28.	100234/2018	ADDL SPP	U G KATTIMANI
29.	100237/2018	ADDL SPP	SUNIL S DESAI
30.	100246/2018	ADDL SPP	SHARAD V MAGADUM FOR R1, JAGADISH PATIL FOR R2,APPEAL AGAINST R3 IS ABATED ,A R PATIL FOR R4-R7
31.	100029/2019	ADDL SPP	VIJAY M MALALI
32.	100053/2019	ADDL SPP	RESPONDENT SERVED
33.	100094/2019	ADDL SPP	SUMANGALA A CHAKALABBI & SEEMA SHIV NAIK, B C JNANAYASWAMI

34.	100102/2019	B S KUKANAGOUDAR	RESPONDENT SERVED
35.	100132/2019	ADDL SPP	K L PATIL
36.	100137/2019	ADDL SPP	M B GUNDAWADE
37.	100192/2019	ADDL SPP	RESPONDENT SERVED
38.	100246/2019	ADDL SPP	RESPONDENT SERVED
39.	100323/2020	ADDL SPP	G I GACHCHINAMATH
40.	100161/2021	ADDL SPP	
41.	100407/2021	ADDL SPP	
42.	100497/2021	ADDL SPP	BHANDEKAR D ANNAPPA SHIVAKUMAR S BADAWADAGI
43.	100506/2021	ADDL SPP	J BASAVARAJ FOR R1
44.	100511/2021	ADDL SPP	VIDYASHANKAR G DALWAI FOR R2 B V SOMAPUR FOR R1 & R3
45.	100513/2021	ADDL SPP	RAM . P. GHORPADE
46.	100525/2021	ADDL SPP	K S PATIL
47.	100532/2021	ADDL SPP	B M PATIL

**HIGH COURT OF KARNATAKA DHARWAD BENCH,
DHARWAD
LIST OF RFA (DB)**

SL. NO.	RFA NUMBERS	ADVOCATE FOR APPELLANT(S)	ADVOCATE FOR RESPONDENT(S)
1.	100069/2014 C/W 4160/2013, 4034/2013, 4023/2013 & RFA CROB. 100003/2016	-SRI. R.M. KULKARNI, -SRI. S.S. PATIL, -SRI. M.B. HIREMATH, -SRI. D.L. LADAKHAN, -SRI N.P. VIVEKMEHTA, ADV.	-SRIYUTHS. N.P. VIVEKMEHTA & V.M. SHEELVANT, ADV FOR R1 & R2. -SRI. D.L. LADAKHAN, - SRI N.P. VIVEKMEHTA, ADV FOR R1 & R2. - SRI N.P. VIVEKMEHTA, ADV FOR R2 & R3. -SRI. R.M. KULKARNI, ADV FOR R1 SRI. M.B.HIREMATH, ADV FOR R2, R3 & R8.
2.	100252/2015	SRI. N.R. KUPPELUR,	SRI. B.V SOMAPUR R1 (A TO F)
3.	100237/2015	SRI. RAVI S BALIKAI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
4.	100019/2015	SRIYUTHS. F.V. PATIL, PRITHVI K.S AND I.C PATIL, ADVS	SRI. M.M. HIREMATH, ADV FOR R1 TO R3
5.	100123/2015	SMT. SUMANGALA A CHAKALABBI	SRI. MRUTYUNJAY TATA BANGI ADV FOR R1 & R2
6.	100040/2015	SRI. SANGRAM S KULKARNI	SRI. GANGADHAR S HORAKERI, ADV FOR R9 & R10
7.	3001/2011	SRI. T.M. NADAF	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R9 SRI. S.S.YADRAMI, ADV FOR R1 (A TO E) & R2 (A TO C) R7 (A TO F), R10, R12, TO R16
8.	100255/2015	SRI. S.H. MITTALKOD	SRI. M.R. MULLA, ADV FOR R1 & R2
9.	100245/2015	SRI. DINESH M KULKARNI	SRI. JAYAWANT SAVAGAON, ADV FOR R1 SRIYUTHS: F.V PATIL, RAVI BALIKAI AND PALLAVI PACHCHAPURE, ADVS FOR R3, SRI. F.V. PATIL ADV FOR R2.
10.	100262/2015	SRI. RAVI S BALIKAI	SRI. K RAGHAVENDRA RAO AND V VIDYA, ADVS FOR R1, SRI. GIRISH A YADAWAD, ADV FOR R3 TO R7, SRI. SANGRAM S KULKARNI, ADV FOR R8 & R9.

11.	100254/2015	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS	SRIYUTHS:SRINAND A PACHCHAPURE & RAJENDRA R PATIL, ADVS FOR R1, SRI. ANOOP G DESHPANDE, ADV FOR R2 &R3, SRI. PRAVEEN G KULKARNI, ADV FOR R4, R5 & R7, SRIYUTHS. SACHIN KULKARNI & VINAYAK KULKARNI, ADVS FOR R6.
	C/W 100232/2015	SRI. SRINAND A PACHCHAPURE	SRIYUTHS: ARUN L NEELOPANT AND SRIHARSH A NEELOPANT, ADVS FOR R1 & R2, SRI. PRAVEEN G KULKARNI, ADV FOR R3, R4 AND R6, SRI. VINAYAK S KULKARNI, ADV FOR R5
12.	1259/2006	SUNIL DESAI	SHARAD V MAGADUM FOR R2, H.N.GULARADDY FOR R3 & R1 SERVED
13.	100194/2014	N.L.BATAKURKI	SURESH N KINI, ADV. FOR R2, R6, R7 & R8
	C/W 100195/2014		
14.	100141/2016	SRIYUTHS. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
	C/W 100142/2016	SRI. K.L. PATIL, S.S.BETURMATH, B.G.INDI & F.R. GALAGANATH, ADVS	SRI. RAJASHEKAR R GUNJALLI, ADV FOR R1, SRI. VIJAY S CHINIVAR, ADV FOR R2 & R3
15.	100327/2016	SRI. SHIVRAJ S BALLOLI,	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRI. K.L. PATIL, ADV FOR R2
	C/W 100330/2016	SRIYUTHS. ABHISHEK C. PATIL AND AKSHAY KATTI & ANAND ASHTEKAR, ADVS	SRI. ARAVIND D KULKARNI, ADV FOR R1, SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R2

16.	100089/2016	SRI. V.G. BHAT,	SRI. SURESH S BHAT, ADV FOR R1 SRI. PRAKASH UDIKERI, ADV FOR R4, SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS FOR R5 TO R8.
	C/W 100098/2016	SRIYUTHS. SUBHASH SALAGAR & RATNAMALA, ADVS	SRI. V.G. BHAT, ADV FOR R1, SRI. SURESH S BHAT, ADV FOR R2 SRI. PRAKASH UDIKERI, ADV FOR R5, SRI. A.S.PATIL ADV FOR R3 & R6
17.	100338/2016	SRI. GODE NAGARAJ	SRI. S.G. KADADAKATTI, ADV FOR R1 SRI. HANUMANTHAREDDY SAHUKAR, ADV FOR R2 TO R6
18.	100096/2014	SUNANDA PATIL	SRI. MALLIKARJUNSWAMY B HIREMATH, FOR R1 TO R4
19.	100100/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV
	C/W 100020/2016	SRIYUTHS. F.V PATIL, AND VIJAYENDRA BHIMAKKANAVAR, ADVS	SRI. D.L. LADKHAN, ADV FOR C/R.
20.	100017/2016	SRIYUTHS: RAVIRAJ C PATIL, VIDHYASHRI I SULDHAL & SHRIPRASAD JOSHI, ADVS	SRI. SHIVRAJ BALLOLI, ADV FOR R1 & R2
21.	100242/2016	SRIYUTHS. M.R. MULLA & R.N. DHUNDASHI, ADV	SRIYUTHS. K.L. PATIL & S.S. BETURMATH, ADVS FOR R1 SRI. SATISH M KARAD, ADV FOR R6
	C/W 100243/2016	SRIYUTHS. SUNITA KALASOOR & SATISH M KARAD, ADVS	SRI. K.L.PATIL, ADV FOR R1
22.	100236/2016	SRI. S.B. SHAIKH, ADV	SRI. SHIVRAJ S BALLOLI, ADV FOR R1, R3 & R4.
23.	100261/2016	SRI. N.R.KUPPELUR, ADV	SRI. VISHWANATH HEGDE, ADV
24.	100171/2016	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2.
	C/W 100115/2016	SRI. RAMACHANDRA A MALI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR C/R1 & R2.

25.	100140/2016	SRI. PRASHANT S KADADEVAR, ADV	SMT. BHARATHI G BHAT, ADV FOR R1 & R2 SRI. SHRIHARSH A NEELOPANT, ADV FOR R5.
	A/W CRO.B 100003/2018	SMT. BHARATHI G BHAT, ADV	SRI. PRASHANT S KADADEVAR, ADV FOR R1 TO R6 SRI. SHRIHARSH A NEELOPANT, ADV FOR R9.
26.	100102/2016	SRI. SURESH P HUDEDAGADDI, ADV FOR A3 TO A5. SRI. S.S. NIRANJAN, ADV.	SRI. DINESH M KULKARNI, ADV FOR R1 SRI. SANTOSH B MANE, ADV FOR R2 TO R4, SRI. S.K. KAYAKAMATH, ADV FOR R6.
27.	100287/2016	SRI. B.S. KAMATE, ADV	SRI. MRUTYUNJAY S HALLIKERI, ADV FOR R2 TO R4 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R5
	C/W 100317/2016	SRI. MRUTYUNJAY S HALLIKERI, ADV	SRI. B.S. KAMATE, ADV FOR R1 SRI. GURUDEV I GACHCHINAMATH, ADV FOR R3.
28.	100177/2014	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV	SRI. M.C. HUKKERI, ADV
	100198/2017	V.M.SHEELVANT	S.S.PATIL, ADV. FOR R1
29.	4109/2013	SRI. RAJASHEKAR, ARANI, ADV	SRI. V.M. SHEELVANT, ADV
	A/W CRO.B 100017/2014	SRI. M.G.NAGANURI, ADV	SRI. RAJASHEKAR, ARANI, ADV
30.	100146/2017	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS	SMT. SHARMILA M PATIL, ADV
31.	100104/2017	SRI. R.H. ANGADI, ADV	SRI. S.R HEGDE ASSOCIATES, ADV
32.	100002/2017	GOVT. ADV	SRIYUTHS. JAGADISH PATIL & RAKESH S.H. ADVS FOR R1 (A TO C)
33.	100082/2017	SRI. S.B. HEBBALLI, ADV	SRIYUTHS: SHIVRAJ S BALLOLI & RAMESH I ZIRALI, ADVS FOR R1 & R2.
34.	100118/2017	SRI. ARUN NEELOPANT, ADV	SRI. S.V DESHPANDE, ADV FRO R1 TO R3 AGA FOR R4 & R5.
35.	100129/2017	SRI. GIRISH A YADAWAD, ADV	SRI. NAGARAJ C KOLLOORI, ADV FOR R1 SRI. RAJESH M BILKI, ADV FOR R2

36.	100105/2017	SRI. JAGADISH PATIL, ADV	SRI. N.R. KUPPELUR, ADV FOR R1 & R2.
37.	100116/2017	SRI. SHIVRAJ S BALLOLI, ADV	SRI. SANGRAM S KULKARNI, ADV FOR R1 & R2, SRI. CHETAN LIMBIKAI, ADV FOR R12.
38.	100164/2017	SRI. N.R. KUPPELUR, ADV	SRIYUTHS. M.M. GONDALE & PRAKASH R BADIGER, ADVS FOR R11.
39.	100156/2017	SRI. MAHESH WODEYAR, ADV	NOTICE TO RESPONDENTS ARE SERVED.
40.	100154/2017	SRI. K.L.PATIL, ADV	SRI. H.R. DESHPANDE, ADV
41.	100081/2017	SRI. A.P. MURARI, ADV	SRIYUTHS. G.B.NAIK & P.G.NAIK, ADVS FOR R2 TO R7.
42.	100022/2017	SRI. G.S. SAVADATTI, ADV	SRI. A.G. WAJAPE, ADV FOR R1 & 2 SRI. GANGADHAR J.M. ADV FOR R3 & R4.
43.	100029/2017	SRI. SURESH P HUDEDAGADDI, ADV	SRI. M. B HIREMATH, ADV FOR R1 & R2.
44.	100153/2017	SRI. MALLIKARJUNSWAMY B HIREMATH, ADV	SRI. MRUTYUNJAY TATA BANGI, ADV FOR R1 TO R5.
45.	100288/2017	SRIYUTHS. V.R. PATIL & ASHOK KATTIMANI, ADVS	SRI. SANGRAM S KULKARNI, ADV FOR R1 TO R8.
46.	100220/2017	SRI. S.M. KALWAD, ADV	NOTICE TO RESPONDENTS ARE SERVED.
47.	100203/2017	SRI. G.S. SAVADATTI & B.F. PUJAR, ADVS	SRI. PRASAD R SIDHANTI, ADV
48.	100286/2017	SRI. S.B. HEBBALLI, ADV	SRI. S.D. BABALADI, ADV FOR R1 SRI. SUNIL S DESAI, ADV FOR R4.
50.	100293/2017	SRI. MRUTYUNJAY TATA BANGI, ADV	SRI. V.M. SHEELVANT, ADV FOR R3 & R4, AND SRI. SHARAD M PATIL, ADV FOR C/R3 & R4.

HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD
STATEMENT SHOWING PENDENCY OF RFA (SJ)
FINAL HEARING CASES IN PENDING BRANCH CIVIL UNIT

SL. NO.	CASE NUMBERS	ADVOCATE FOR APPELLANT(S)	ADVOCATE FOR RESPONDENT(S)
1.	690/1998 RFA CROB.17/1998	V.M.SHEELAVANT K.L.PATIL	K.L.PATIL V.M.SHEELAVANT
2.	515/2004	VIJAYKUMAR B HORATTI	MANJUNATH MELED, ADV .FOR R1(A TO F) & OTHERS.
3.	1625/2005 C/W 4130/2013	B.S.KAMATE R.M.KULKARNI	G.GOPALKRISHNA SHASTRI JAGADISH PATIL
4.	1518/2005	SHIVARAJ BALLOLI	K.L.PATIL & RAVIRAJ PATIL & OTHERS.
5.	2591/2006	SHIVARAJ S BALLOLI, RAMESH ZIRALI	AHMEDALLI RAHIMANSHA & M.K.MIRZABAI FOR R1,2 & 5, A.S.PATIL, FOR R3 & 4, JAGADISH PATIL, FOR R1 & 2
6.	678/2006	B.S.KAMATE	ASHOK KALYANASHETTY FOR R4, RAMESH ZIRALI, SHIVARAJ BALLOLI FOR R6 & 7, VEERABHADRA R SHIVANAGOL & D.B.KARIGAR FOR R8 & 9
7.	1146/2006	G.K.HIREGOUDAR	A.L.DESAI & S.L.DESAI FOR R1, 2 & 4, N.R.KUPPELUR FOR R1 & 2.
8.	1925/2006 C/W 1928/2006	S.S.YADRAMI	G.K.HIREGOUDAR FOR R1 TO 5, A.T.SAVANUR FOR R1 TO 5
9.	202/2006 C/W 755/2006	ANIL KALE	A.P.KULKARNI FOR SOLE RESPONDENT, V.R.DATAR FOR SOLE RESPONDENT
10.	1019/2006	F.V.PATIL	AHMEDALLI RAHIMANSHA FOR R1(A TO E)
11.	1651/2006 C/W 2645/2006	VITTAL S TELI D.RAVIKUMAR GOKAKAKAR	 D.RAVIKUMAR GOKAKAKAR FOR R1
12.	737/2007	RAVI G SABHAHIT	S.M.KALAWAD FOR R1 & 2, M.B.NARAGUND FOR R1 & 2
13.	859/2007	V.P.KULAKRNI, GIRISH HIREMATH, S.M.KALAWAD	VITTHAL S TELI, R1(A TO D)

14.	1295/2007	S.C.JAINAR	RAVI GL SABHAHIT FOR R2, VIGNESHWAR SHASTRY FOR R3 TO 6
15.	684/2007	SATISH RAICHUR	R.B.DESHPANDE & N.S.BHAT FOR R1 TO 3
16.	112/2007	S.S.YADRAMI	P.KOTESHI FOR R1 TO 3, P.N.HATTI FOR R1 TO 3
17.	1127/2007	M.V.HIREMATH	F.V.PATIL FOR R1 & 2, N.P.VIVEKMEHTA FOR R1 TO 3
18.	788/2007	G.N.SARASAMMANAVAR	JAYAKUMAR S PATIL, MAHANTESH KOTTURSHETTAR & SADIQ N GOODWALA FOR R4 TO 8
19.	1654/2007	A.C.CHAKALABBI	SURESH P HUDDADAGADDI FOR R1 TO 3
20.	1861/2007	DINESH M KULKARNI	R.M.JAVED FOR R1 (1 TO 5), BASAVARAJ KAREDDI FOR R6, V.M.BIRADAR FOR R2
21.	227/2007	M.S.HARAVI	SANGRAM S KULKARNI FOR R1 TO 7, RAVI G SABHAHIT FOR R8
22.	314/2007	GURUDEV GACHCHINMATH	G.R.ANDANIMATH & S.S.NIRANJAN FOR RESPONDENT
23.	1339/2007	JAYAKUMAR S PATIL	J.S.SHETTY FOR R2, 4, CHANDRASHEKHAR C. FOR R3
24.	2433/2007 A/W CROB 5/2008	RAMACHANDRA M MALI J.S.SHETTY	J.S.SHETTY FOR RESPONDENT K.G.NAYAK FOR RESPONDENT
25.	1199/2007	V.M.SHEELAVANT	GIRIJA S HIREMATH FOR R1 TO 3 & 4(A TO C)
26.	192/2007	DINESH M KULKARNI	G.S.SAVADATTI & G.N.JOSHI FOR R1 TO 3
27.	118/2007	B.S.KAMATE	NOTICE TO RESPONDENTS SERVED
28.	1062/2007	S.G.KADADAKATTI, V.M.SHEELAVANT	G.BALAKRISHNA SHASTRY FOR R1 & 2, RAMESH MUNSHI FOR R4
29.	1234/2007	GIRIJA S HIREMATH (NOC), F.S.DABALI	S.S.YADRAMI FOR R1, 3 TO 5 & 2(A TO C) (NOC), H.KANTHARAJ FOR R1 TO 3
30.	575/2008	V.G.BHAT	G.N.RAICHUR FOR R1
31.	430/2008	VENKATESH R BHAGAT	GOVT. ADV. FOR R1 TO 3

32.	1104/2008	N. LIYAKAT ALIKHAN	K.RAGHAVENDRA RAO AND VIDYA IYER
33.	1808/2008	R.P.UGARGOL	NARAYAN V YAJI FOR R2, AJAY KUMAR PATIL FOR R2
34.	436/2008 C/W 433/2008, 434/2008, 435/2008, 437/2008, 540/2008	G.B.SHASTRY & CHETAN MUNNOLI	R.K.HATTI FOR R1 TO 4
35.	3010/2008	K.RAGHAVENDRA RAO	V.R.DATAR FOR R1, R3 TO 7, 10 & 11, M.S.SATHISH FOR R12 & 13
36.	3019/2008	J.S.SHETTY	R1 TO R6 SERVED.
37.	3068/2009	G.B.SHASTRY	B.D.HIREMATH FOR R1 TO 5
38.	3034/2009	R.K.KULKARNI	SHRIHARSHA NEELOPANT FOR R1
39.	3067/2009 C/W CROB 105/2011	G.S.SAVADATTI, V.R.BHAGAVAT, G.S.HIREMATH ANIL KALE (CROB)	ANIL KALE FOR SOLE RESPONDENT G.S.SAVADATTI FOR R1(A TO D) AND 2
40.	3046/2009 C/W 3017/2010	B.S.SANGATI & S.N.BANAKAR	Y.LAXMIKANTH REDDY AND MALATHI REDDY FOR R1 & 2
41.	3012/2009	RAJASHEKHAR GUNJALLI	M.C.BASAREDDY, ADV. FOR R1
42.	3065/2009	N.DINESH RAO	B.V.SOMAPUR, FOR R1 AND 3
43.	3018/2010	GOVT. ADV.	P.V.GUNJALLI
44.	3005/2010	V.P.KULKARNI	B.SHARANAVASAVA
45.	3080/2010	NAGAPPA TUKKAI	S.M.BANAKAR
46.	3089/2010	RAVI S BALIKAI	ANAND R KOLLI, FOR R1 TO 4
47.	3100/2010	M.G.NAGANURI & S.P.PATIL,	K.L.PATIL, FOR R1, 4 & 6
	C/W 3101/2010		GOVT. ADV FOR R1 TO 3 K.L.PATIL, FOR R4, 6 & 8
48.	3035/2010	SHIVARAJ S BALLOLI AND RAMESH I ZIRALI	SHASHIKALA. L. DESAI, FOR R1&R2
49.	3084/2010	NARAYAN V YAJI	S.B.HEBBALLI & S.C.HIREMATH
50.	3018/2010	GOVT. ADV	P.V.GUNJAL

HIGH COURT OF KARNATAKA DHARWAD BENCH, DHARWAD
STATEMENT SHOWING THE PENDENCY OF
RSA OLD FINAL HEARING CASES

SL NO.	CASE NOS.	ADVOCATES FOR APPELLANTS	ADVOCATES FOR RESPONDENTS
1	1675/2005	SANGRAM S KULKARNI	M B NARAGUND
2	2618/2005 C/W 2505/2005	N V YAJI	M T BANGI
3	938/2005	G BALAKRISHNASHASTRI	S L GURAV
4	1790/2005	SHIVAKUMAR S BADAWADAGI	RAJASHEKAR BURJI AND OTHERS
5	2674/2005	S.M. KALWAD, ADV	MADHANMOHAN KHANNUR AND P.D.MULE, ADV FOR C/R5
6	2608/2006	V.P. KULKARNI, ADV	I.Y. PATIL, ADV FOR R1 TO R4 & OTHERS
7	2256/2006 C/W 2257/2006 AND C/W 2258/2006	K. RAGHAVENDRA RAO AND V. VIDYA, ADVS	HANUMANTHA REDDY SAHUKAR, ADV FOR R3 TO R6
8	2465/2006	B.S. KAMATE, ADV	G.B. SASTRY AND R.M. KULKARNI, ADVS FOR R1 TO R3 CHETAN MUNNOLLI, SURABHI KULKARNI AND LOKESH HEGDE, ADV FOR R1 TO R3.
9	2290/2006	MADHANMOHAN KHANNUR AND V.B. AJAGONDA, ADVS	V.G.BHAT & VINAY S HEGDE, ADVS
10	2540/2006	SANGRAM S KULKARNI, ADV(NOC OBTAINED), VENKATESH M KHARVE, ADV	I.G.GACHCHIMATH, ADV
11	2894/2006	S.M. CHANNAPPANAVAR & M.P NAVALUR, ADVS	DEEPAK C MAGANUR, ADV AND MAHESHWAR SWAMY HIREMATH & PRASHANT, ADVS C/R
12	1831/2006	P.H. HOTKHINDI, ADV	VISHWANATH BICHAGATTI, ADV FOR R1(NOC OBT) AND K.H. BAGI ADV FOR R1
13	1894/2006	D.S.NAIK & PREETI D NAIK, ADVS	RAVI G SABHAHIT, ADV

14	2687/2006	M T BANGI	GOVT. ADVOCATE
15	3405/2006	SHARAD V.MAGADUM	T N RAGHUPATHY
16	652/2006	B S KAMATE	R I ZIRALI AND S S BALLOLI
17	2393/2006	S G KADADAKATTI	N R KUPPELLUR
18	3154/2006	HARSH DESAI	M GURURAJ, VEENA HEGDE
19	3402/2006	M C KOT'TURSHET'TAR	D M KULKARNI
20	1252/2007	SRINANDA A PACHHAPURE, ADV	S.N.PATIL & BALARAJ S PATIL, ADV FOR R1
21	1244/2007 C/W 1256/2007	T.M. NADAF & R.M.NADAF, ADVS	RAVI G SABHAHIT, ADV
22	1067/2007	G.B. SASTRY, ADV	DINESH M PATIL & R.B. PATIL, ADV FOR R2
23	2729/2007	P.G. MOGALI, ADV	V.P.KULKARNI, ADV FOR R1 & R2
24	3202/2007	S.V. PRAKASH, S.G. KADADAKATTI, MANJUNATH H.R AND LINGESH V KATTIMANI, ADVS	DINESH M KULKANRI, ADV FOR R1 TO R7
25	71/2007	N.P. VIVEKMEHTA	K.S. DESAI & HARSH DESAI, ADVS FOR R1,2,& 4 AND V.F. KUMBAR, ADV FOR R2.
26	101/2007	SUNITHA P KALASOOR, ADV	SOLE RESPONDENT SERVED & UNREPRESENTED
27	158/2007	S.S. YADRAMI, ADV	BASAVARAJ S MAKKI, ADV
28	163/2007	K.L.PATIL, ADV	S.S.PATIL & NAMDEV.S, ADV FOR C/R
29	211/2007	R.M.KULKARNI, ADV	SRINAND A PACHCHAPURE, ADV FOR R1.
30	217/2007	N.P. VIVEKMEHTA, ADV	S.G. KADADKATTI, ADV & OTHERS.
31	284/2007	GIRIJA S HIREMATH, ADV	VITTHAL S TELI, ADV FOR R1, R2, R3 & R5.
32	931/2007	M.B. NARAGUND & SONA VAKKUND, ADVS	SANJAY S KATAGERI,ADV
33	669/2007	RAJASHEKAR R GUNJALLI, ADV & ANOTHER	LAXMAN T MANTAGANI, ADV FOR R6
34	495/2007	HARSH DESAI, ADV	MAHESH WODEYAR, ADV FOR R1 TO R3.

35	3069/2007	R.G. HEGDE, ADV	HEGDE, NEERALAGI & PATIL, ADVS
36	1270/2007 C.W 1271/2007	AVINASH BANAKAR, ADV	S.G. KADADKATTI, ADV FOR R1 TO R8
37	3210/2007	G BALAKRISHNA SHASTRY, ADV	MRUTYUNJAY S HALLIKERI, ADV FOR R3 TO R5(NOC OBT) & SHIVRAJ P MUDHOL, ADV FOR R3 TO R5
38	1342/2007	P.H. GOTHINDI, ADV (NOC OBT)	R. NAGENDRA AND V.S.KOUJALAGI, ADVS S.S. YADRAMI, ADV FOR R1(B TO E)
39	2962/2007	S.S. DODAMANI & N DINESH RAO, ADVS	G.R. ANDANIMATH, ADV, SUMAN HEGDE, ADV FOR C/R, AKSHAY KATTI, ANAND ASTHEKAR & ABHISHEK PATIL, ADVS.
40	1462/2007	R.M. KULKARNI, ADV	VEENA HEGDE, ADV FOR R4 & R5, K.G. LAKSHMIPATHI & D.N KAGWAD, ADVS FOR C/R4.
41	1848/2007	GIRISH S HIREMATH	PRADEEP M NAIK
42	1560/2007	JAGADISH PATIL	DATTATREYA J NAIK
43	218/2007	T H AVIN	RAGHAVENDRA M KULKARNI
44	1068/2007	MAHABALESHWAR HASINAL	KALEEMULAH SHARIFF
45	318/2007	A R KALYANSHETTY	D R GOKAKAR
46	359/2007	C H JADHAV	MAHANTESH KOTURSHETTAR
47	606/2007	G B SHASTRY	B S KAMATE & ANOTHER
48	310/2007	S N BANAKAR	V P KULKARNI
49	803/2007	N R KUPPELUR	S G KADADAKATTI
50	900/2007	N V YAJI	T M NADAF

HIGH COURT OF KARNATAKA, DHARWAD BENCH, DHARWAD**STATEMENT SHOWING PENDENCY OF MFA CASES****FINAL HEARING (DB) (MV)****ADVANCE LIST NO**

Sl. No.	Case No.	Appellant Advocate Name	Respondent Adv. Name
1	MFA/24362/2013	S K KAYAKAMATH(P),	M H PATIL
2	MFA/24637/2013	M H PATIL : G S HULMANI	S K KAYAKAMATH
3	MFA/100467/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
4	MFA/100468/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
5	MFA/100469/2014	GEETHA K M @ PAWAR	NAGARAJ C KOLLOORI
6	MFA/103241/2014	VITTHAL S TELI	SHIVAKUMAR S BADAWADAGI(R),
7	MFA/103310/2014	S B HEBBALLI	M K SOUDAGAR
8	MFA/103311/2014	S B HEBBALLI	M K SOUDAGAR
9	101712/2015 C/w. CROB. 100166/2016	SURESH S. GUNDI	K.H.BAGI
10	100456/2016 c/w 100455, 100457 & 100003/2016	G N RAICHUR	HARISH MAIGUR
11	103826/2016 c/w 103883/2016	JAGADISH PATIL	G N RAICHUR
12	101505/2016 c/w 101506, 101507/2016	G N RAICHUR	G R TURMARI
13	MFA/100206/2015	HARISH S MAIGUR	S K KAYAKAMATH
14	MFA/101549/2015	S K KAYAKAMATH	K ANANDKUMAR
15	MFA/101668/2015	B V SOMAPUR	D M KULKARNI
16	MFA/101821/2015	NAGANGOUDA R KUPPELUR (P),	
17	MFA/102081/2015	M K SOUDAGAR (NOC)	
18	MFA/102088/2015	DINESH M KULKARNI(P),	S C BHUTI
19	MFA/102615/2015 C/w. 101652/2020	J S SHETTY	RAJASHEKHAR B HALLI
20	MFA/102637/2015	S K KAYAKAMATH	HARISH S MAIGUR (R),
21	MFA/102829/2015	VITTHAL S TELI,	M K SOUDAGAR
22	MFA/103007/2015	VITTHAL S TELI	M K SOUDAGAR
23	102474/2017 c/w. 102473, 102063, 102064/2017	V.S. Teli	R.R. Mane for R2
24	MFA/103158/2015	SANJAY S KATAGERI(P),	M K SOUDAGAR (R),
25	MFA/103375/2015	A M MALIPATIL	N R KUPPELUR
26	MFA/103560/2015	HARISH S MAIGUR(P),	KUSHAL V BOLMAL
27	MFA/103578/2015	GURUKUMAR V A(P),	M K SOUDAGAR
28	MFA/103720/2015	S K KAYAKAMATH(P),	HANUMANT R LATUR
29	MFA/103752/2015	BAHUBALI.N.KANABARGI	S V YAJI FOR R2(R),
30	MFA/103832/2015	HANAMANT R LATUR(P),	S K KAYAKAMATH
31	103157/2015	SANJAY S KATAGERI	M. K. SOUDAGAR

32	MFA/100942/2016	S.K. KAYAKAMATH	J S SHETTY
33	MFA/102484/2016	HARISH S MAIGUR(P),	N R KUPPELUR
34	100444/2016	HARISH NAIK	HANUMANT REDDY SAHUKAR
35	100547/2016	RAMESH I ZIRALE	SHIVARAJ BALLOLI
36	102047/2016	M.H. PATIL	R.R. MANE FOR R2
37	100456/2016 C/W 100455/2016, 100457/2016 & CROB. 100003/2016	G.N. RAICHUR	H.S. MAIGUR
38	101942/2016	BAHUBALI N KANABARGI	R.R. MANE FOR R2
39	101040/2017 C/W 104110/2017	S K KAYAKAMATH	Y L REDDY
40	102095/2017	SIDDAPPA SAJJAN	PREETI SHASHANK
42	102052/2017	F.S. DABALI	GURURAJ TURUMARI
43	102081/2017	SURESH S. GUNDI	VITTAL S. TELI
44	102887/2017	B.M. PATIL	SANTOSH MALGOUDAR
45	103541/2017	VITTAL TELI	R.R. MANE
46	103855/2017	H.D. PATIL	SANTOSH HATTIKATAGI
47	103826/2017	H.S. MAIGUR	I.C. PATIL
48	101499/2017	H.D. PATIL	A.G. JADHAV
49	104067/2017	V S TELI	N R KUPPELUR FOR R5
50	102073/2017	M G PEERJADE	G N RAICHUR FOR R2
51	100554/2018	S.B. RAWOOT	N.C.KOLLOORI
52	101389/2019	SUBHASH GAVAGONDA	S.S. GUNDI
54	101349/2019	SANJAY S. KATAGERI	I.C. PATIL
55	101170/2019	RAJSHEKAR ARANI	SERVED
56	101161/2019	G.S. HULMANI	S.C. BHUTI
57	101160/2019	G.S. HULMANI	S.C, BHUTI
58	100503/2019	SHARMILA PATIL	SERVED
59	100175/2019	S.K.,KAYAKAMATH	G.S. HULMANI
60	100124/2019	H.S. MAIGUR	NITIN R BOLBANDI
61	102613/2019	S.S. SAJJAN	M.K. SOUDAGAR
64	102676/2019	S.C. BHUTI	SERVED
65	102755/2019	HARISH S MAIGUR	M A DESHPANDE
67	102878/2019	S. C. BHUTI	HANUMANTHAREDDY SAHUKAR
68	102903/2019	SANJAY S KATAGERI	S.V. YAJI
70	103251/2019	HANUMANTHAREDDY SAHUKAR	S.S. GUNDI
71	103176/2019	H.S. MAIGUR	N.C. KOLLOORI
72	MFA/100800/2016	SUMANGALA A.CHAKALABBI	I C PATIL FOR R2
73	MFA/102561/2016	SRINIVAS B NAIK	AGA FOR R1, R3 and R4
74	MFA/22820/2013	JAGADISH PATIL	GIRISH HIREGOUDAR FOR R2
75	102903/2019	SANJAY S KATAGERI	S.V.YAJI

**HIGH COURT OF KARNATAKA DHARWAD BENCH DHARWAD
PENDENCY STATEMENT OF MFA PENDING BRANCH
SINGLE BENCH MATTERS
MFA (MV/SJ) – FINAL HEARING**

ADVANCE LIST

Sl. No.	Case No.	Advocate for Appellant	Advocate for Respondents
1	21169/2010	G.N. RAICHUR	GANAPATI BHAT
2	21766/2010	M.M. KANNUR	R.S. ARANI
3	22228/2010	K. ANAND KUMAR	RAVIKUMAR
4	22586/2010	M.B. KANA VI	R1 SERVED
5	22587/2010	M.B. KANA VI	N.R. KUPPELUR
6	23178/2010	R.S. ARANI	
7	23179/2010	R.S. ARANI	C.P. PATIL
8	23555/2010	R.S. ARANI	A.U. PATIL
9	23969/2010	D.T. HEBBAR	MANJUNATH
10	23992/2010	R.R. MANE	Y. LAKSHMIKANT REDDY FOR R1
11	24865/2010	S.K. KAYAKAMATH	HANAMANTREDDY SAHUKAR
12	24947/2010	P.R. BENTUR	JAGADISH PATIL
13	25610/2010	T.M. NADAF	R.M NADAF
14	25625/2010	T.M. NADAF	R1 SERVED
15	24513/2011	Sri. S.K. Kayakamath	
16	21010/2011 C/w 21009/2011	Sri. B.C. Seetharamrao Assts.	
17	21031/2011	Sri. G.N. Raichur	
18	21024/2011	Sri. Madanmohan Khannur	
19	21261/2011 C/w 21038/2011	Sri. S.M. Koliwad, S.K. Kayakamath	Sri.
20	21074/2011	Sri. Dinesh Kulkarni	
21	21041/2011	Sri. S.K. Kayakamath	
22	25012/2011	Sri. Nagaraj C. Kolloori	
23	20379/2011	Sri. Manjunath G. Patil	
24	20249/2011	Sri. Rajashekhar S. Arani	
25	20308/2011 C/w 20309/2011, 20310/2011	Sri. Manjunath G. Patil	
26	21316/2011 C/w 21317/2011	Sri. C.B. Patil	
27	20721/2011	H M Dharigond	S K Kayakamath
28	20723/2011	H M Dharigond	S V Yaji
29	20728/2011	G N Raichur	Harish S Maigur

30	20729/2011 c/w 932/13	S K Kayakamath	Lakshmikant Reddy
31	22419/2011	Nagaraj C Kolloori	Rajashekhar Gunjalli
32	21672/2011	Nagaraj C Kolloori	Sanjay S Katageri
33	20540/2011	Aruna R Deshpande	Respdt - sd
34	20452/2011	Harish S Maigur	M K Soudagar
35	24879/2011	S.K. Kayakamath	N.S. Patil
36	21797/2011 C/w 21303/2011	Deepak Shetty	R.R. Mane
37	25870/2011	S.H. Mutalik Desai	Veena Hegde
38	25389/2011	S.S. Sajjan	S.K. Kayakamath
39	24938/2011	C.S. Sangannavar	H.R. Latur
40	20937/2011	Jagadish Patil	Aruna R. Deshpande
41	24692/2011	Ashok A Naik	Rajesh B Rajnal
42	22606/2011	S.M. Kalwad	N.R. Kuppellur
43	21216/2011	C.B. Patil	Hanamanthreddy Sahukar
44	21250/2011	S.C. Bhuti	Nesaragi A.B
45	21263/2011	AnandKumar A. Magadum	N.R. Kuppellur
46	21286/2011	R.R. Mane	R1 & R2 Served
47	21259/2011	A.G. Mulwadmath	A.S. Patil
48	21233/2011	N.V. Yaji	Preeti Shashank
49	22822/2011	Harish S. Maigur	K.L.Patil
50	24922/2011	Shaila Bellikatti	P.S. Hosamani
51	20101/2011	R.K. Hatti	S.S. Koliwad
52	20188/2011	H.M. Darigondar	S.K. Kayakamath
53	20023/2011	R.R. Mane	R1 & R3 Served
54	20136/2011	N.V. Yaji	M.G. Gadgoli
55	20243/2011	SHARAD V MAGADU	CHNADRSHÉKAR PATIL
56	20284/2011	MAHESH WODEYAR	S S PATIL FOR R
57	20551/2011	Y LAKSHMIKANT REDDY	N SRINIVAS :R1-
58	21049/2011	T HANUMAREDDY	RAVI G SABHAHIT
59	21105/2011	LOKESH MALAVALL	R R MANE FOR R2
60	21106/2011	LOKESH MALAVALL	R R MANE FOR R2
61	21121/2011	R R MANE	S S BETURMATH F
62	21164/2011	LINGRAJ S MARAD	HASANSAB :R1-SD
63	21183/2011	G N RAICHUR : A	SANTOSH S HATTI
64	21196/2011	MADAN MOHAN M K	DINESH M KULKAR
65	21197/2011	M H PATIL : G.S	S M KALWAD
66	21211/2011	VITTHAL S TELI	R R MANE
67	21350/2011	PATIL M H	P H PAWAR FOR R
68	21353/2011	RAVINDRA R MANE	Y LAKSHMIKANT REDDY
69	21390/2011	Y LAKSHMIKANT REDDY	S S JAINAR FOR
70	21409/2011	VITTHAL S TELI	VENKAPPA :R1-SD
71	21429/2011	CHNADRSHÉKAR PATIL	M G GADGOLI FOR
72	21432/2011	G N RAICHUR	HARISH S MAIGUR
73	21434/2011	G N RAICHUR : A	M V HIREMATH &
74	21435/2011	G N RAICHUR	T M NADAF FOR R
75	21448/2011	M M KHANNUR	S W KULKARNI